13

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 21/NCLT/AHM/2017 With Gujarat High Court CA no. 531 of 2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

Name of the Company:

MSK Projects (India) (JV) Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1 NAVIN PATINGA ADV. PETITIONER. Natasha

2.

ORDER

Learned Advocate Ms. Natasha Sutaria present for Petitioner.

Additional affidavit filed.

List the matter for hearing on 30.03.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of March, 2017.